

THE GAUHTI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 28th of May, 2024

NO.HC.VII-54/2024/4691/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers of Mizoram to attend an "***Orientation Programme on New Criminal Laws***" scheduled to be held w.e.f **27-06-2024 to 29-06-2024** from **09:30 A.M. to 05:15 P.M.** at Aizawl, Mizoram.

Sl. No.	Name of the Officer	Designation and place of posting
1.	Shri F. Rohlupua	Addl. District & Sessions Judge, Aizawl.
2.	Smti Julie Lalrinzami	Addl. District and Sessions Judge, Aizawl
3.	Smti Ngursangzuali Sailo	Judge, Special Court, ND & PS Act Aizawl
4.	Shri Vincent Lalrokima	Addl. District & Sessions Judge, Champhai
5.	Shri Laldinpuia Tlau	Joint Registrar (Judl.), Gauhati High Court, Aizawl Bench
6.	Shri Lalramsanga	Senior Civil Judge, Aizawl
7.	Shri Birthoilal Sakachep	Civil Judge (Sr. Division), Lunglei
8.	Shri Thomas Lalrammawia	Deputy Secretary to the Govt. of Mizoram, Law & Judicial Department (on deputation)
9.	Ms. Cacy Malsawmtluangi Ralte	Civil Judge (Sr. Division) –cum- Chief Judicial Magistrate, Kolasib
10.	Ms. Renee Lalremsiami	Civil Judge (Sr. Division), Aizawl
11.	Ms. Lalhriatpuii	Civil Judge (Sr. Division) –cum- Chief Judicial Magistrate, Siaha
12.	Mr. Andrew Lalhruiatluanga	Civil Judge (Sr. Division), Aizawl
13.	Ms. Lalrinpuii	Civil Judge (Sr. Div.), Lunglei District
14.	Ms. Bobita Lalhmingmawii	Civil Judge (Sr. Div.) with additional charge of Judicial Magistrate, 1st Class, Aizawl

15.	Ms. Jothansangi Tlau	Civil Judge (Sr. Div.) Lawngtlai District with additional charge of CJM, Lawngtlai District
16.	Ms. S. Ngotlia	Civil Judge (Jr. Div.)-cum-Judicial Magistrate, 1st Class, Siaha
17.	Ms. Josangzeli Tlau	Civil Judge (Jr. Div.)-cum- Judicial Magistrate, 1st Class, Serchhip District
18.	Ms. J.H. Lalparmawii	Civil Judge (Jr. Div.)-cum- Judicial Magistrate, 1st Class, Aizawl
19.	Mr. C. Lalbiakmuana	Civil Judge (Jr. Div.)-cum- Judicial Magistrate, 1st Class, Lunglei
20.	Ms. Esther Zorini Hauhnar	Civil Judge (Jr. Div.)-cum- Judicial Magistrate, 1st Class, Mamit
21.	Ms. Lianmawii Hauhnar	Civil Judge (Jr. Div.)-cum- Judicial Magistrate, 1st Class, Aizawl
22.	Mr. Vanlalruata	Civil Judge (Jr. Div.)-cum- Judicial Magistrate, 1st Class, Champhai
23.	Mr. C. Lalremsanga	Civil Judge (Jr. Div.)-cum- Judicial Magistrate, 1st Class, Lawngtlai

The nominated Judicial Officers are requested to report at the venue on **27-06-2024 at 09:15 A.M.**

The venue for the aforesaid Orientation programme will be intimated in due course of time.

By Order,
Sd/- S. Dhar

REGISTRAR (JUDICIAL)

Memo No.HC.VII-54/2024/4692/A

Dated: 28-05-2024

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt. of Mizoram, Justice and Law Department, Aizawl.
3. The Accountant General (A&E), Mizoram, Aizawl, for information and necessary action

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

4. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl

(He is requested to inform the concerned Judicial Officers from his State about this notification).

7. All the nominated Judicial Officers
8. The nominated Judicial Officers.

a. The nominated Judicial Officers ***willing to avail accommodation*** are to intimate their travel itinerary, in writing in the format given below, to the Registrar, Gauhati High Court, Aizawl Bench, Aizawl by email at ***aizawlghc@gmail.com*** on or before ***10-06-2024*** to arrange for accommodation.

Name & Designation	Date of Arrival	Mobile Number (WhatsApp)

b. **The nominated Officers are to arrange for accommodation and food for the staff accompanied by them, if any.**

9. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).

10. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
11. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
12. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

REGISTRAR (JUDICIAL)